

directly advertise the product. A second method is the sponsoring of programmes. In this case programme has nothing to do with the product. Before it is shown there would be a message saying this programme is sponsored by such and such company. Now, either the company can choose the programme or the Government can buy the programme and offer it to various companies; that is to say, the Ministry remains in charge of maintaining the standard of programmes but companies may decide to lend their names to it, as this would thereby be advertised.

Shri D. C. Sharma: May I know if the Chanda Committee will take into account the pros and cons of commercial broadcasting as they function in some democratic countries of the world and, if so, how are they going to get the public opinion in those countries on whether the programmes are suitable or not.

Shrimati Indira Gandhi: I think we have to consider this matter not from the point of view of other democratic countries but from the point of view of this particular democratic country, that is India.

Shri Basappa: May I know whether any of our programmes like Vividh Bharati will suffer by the introduction of commercial programmes and, if so, to what extent?

Shrimati Indira Gandhi: I do not think that they will suffer.

श्री जयू लियवे : रेडियो मीसोन पर व्यापारिक प्रसारणों पर हम बतत हमारी कितनी विदेशी मुद्रा नष्ट हो रही है और क्या सरकार एक स्वतन्त्र नियम कायम करके व्यापारिक प्रसारणों को सरकारी क्षेत्र में प्रसारित करने का कोई इरादा करेगी जिससे यह विदेशी मुद्रा बचे और सरकार को भी कुछ फायदगी प्राप्त हो ?

श्रीमती इन्दिरा गांधी : इसी की बात बनी हो रही थी और बीसा देने कहा है वह

प्रधी विचारधीन है । जहां तः विदेशी मुद्रा की बात है, इसके लिए हमें नोटिस चाहिए ।

Shri Hem Barua: May I know if the attention of the Government is drawn to the objection raised, very plausibly, by Mr. Jansan in the *Illustrated Weekly of India* against the use of this nomenclature "All India Radio"—according to him, "All" is redundant—and, if so, may I know whether the Government has given any consideration to this very reasonable suggestion? If so, what is its reaction thereto?

Shrimati Indira Gandhi: We have not considered this. But I personally think that the word formed by the initials "AIR" is rather appropriate.

Shrimati Ramdulari Sinha: May I know whether the political parties will also be entitled to use broadcasting stations on payment of commercial rates?

Shrimati Indira Gandhi: This has not yet been considered.

श्री म० सा० द्विवेदी : क्या सूचना संसदालय ने इस बात का अनुमान लगाया है कि इस प्रकार के व्यापारिक प्रसारणों के प्रसारण से भारत सरकार को प्रति वर्ष क्या लाभ होने की संभावना है, यदि हां, तो इस सम्बन्ध में क्या निर्णय लिया गया है ?

श्रीमती इन्दिरा गांधी : जहां तक रुपये का सवाल है, लाभ तो होगा, लेकिन कितना होगा यह पहले से कहना कठिन है ।

Naga Hostiles

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- Shri Vidya Charan Shukla:
 - Shri Hem Barua:
 - *572. Shri Raghunath Singh:
 - Shri Bagri:
 - Shri P. C. Boroosh:

Will the Minister of Defence be pleased to state:

(a) whether the groups of Naga hostiles, which were recently trying

to re-enter Nagaland after receiving arms and training in Pakistan, have been able to enter India either as a group or in trickles;

(b) how many of these Naga hostiles were arrested or killed while attempting to cross into India; and

(c) how many of these hostiles are estimated to have crossed over to India after training in Pakistan during the last six months?

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): (a) Yes, Sir. According to yet unconfirmed reports Nagas who had proceeded to Pakistan have re-entered Indian territory in small groups.

(b) One Naga hostile was killed but none was arrested.

(c) According to unconfirmed reports, a major portion of the gang of Naga hostiles has returned to India.

Shri Vidya Charan Shukla: May I know if the Government have any information as to how many more such Naga hostiles are under training at present in Pakistan and if they are taking any measures to see that the Naga hostiles are not able to enter Pakistan for such training?

The Minister of Defence (Shri Y. B. Chavan): As far as we know the last group that went to Pakistan was 1,500 in number. This was mentioned formerly on the floor of this House. Most of them have come back. But there is no further information as to the fresh groups having left Nagaland to enter Pakistan.

Shri Vidya Charan Shukla: After our experience of such trained Naga hostiles which have been entering into India from Pakistan for the last three years, have we taken any special measures to prevent this and, if so, how was it possible for these Naga hostiles to enter India? Also, have we taken any other special measures now to prevent such entry?

Shri Y. B. Chavan: The only special measures that one can think of

is to try to protect the borders and to take preventive measures so that they may not leave.

Shri Vidya Charan Shukla: Pakistani infiltrators.

Shri Y. B. Chavan: Quite right; but even then the position is as it is. These people had succeeded in getting out in small groups and equally they tried to come back; also, there they have succeeded partly.

Shri Hem Barua: In view of the fact that the Naga hostiles are importing arms and ammunition from Pakistan in violation of the normal laws of the country as also of the terms of the truce agreement, may I know whether the Defence Minister has advised the Government to take political measures against these rebel Nagas who are doing this? If they have not, why have they not done so?

Shri Y. B. Chavan: The political action is what the Government is taking about it. We are protecting this three-mile belt all along the border. If there is confrontation, certainly we are trying to punish them.

Shri Hem Barua: That was not my question. My question was specific. There are certain normal laws and no Indian can violate them. If Indians violate these normal laws, they are taken to task. Over and above the normal laws, there is a truce agreement and the Naga hostiles have violated the truce agreement also besides violating the normal laws of the country. In that context I want to know what steps Government have taken against these rebel Nagas.

Shri Y. B. Chavan: About that agreement, I will require notice as to what exact steps the Government have taken.

श्री दयुवाच सिंह : एक श्रीमती जी मेजरी साइक्स नाम की हैं । मैं जानना चाहता हूँ कि क्या माइकेल स्कॉट की जगह पर उन्हीं के जिम्मे होस्टाइल्स का काम है, और क्या पाकिस्तान के हमले क पश्चात् नागा लोगों की कारवाई में मददकता हुई है ?

Shri Y. B. Chavan: I have no information on this point.

Shri P. C. Borooah: May I know whether Government have taken note of the fact that the movement of Naga hostiles from Pakistan to Nagaland is through the Burma-Manipur border and not through the Burma-Nagaland border and whether Government propose to put military control on the inter-State border between Nagaland and Manipur?

Shri Y. B. Chavan: Certainly some security arrangements are made even in those areas.

Shri P. R. Chakraverti: In the context of the persistent attempts of the Naga hostiles for crossing into Pakistan and coming back with arms, how far is it consistent with the cease-fire policy which has been accepted?

Shri Y. B. Chavan: Certainly it goes against the spirit of the agreement; there is no doubt about it.

श्री धोंकार लाल बेरबा : मैं जानना चाहता हूँ कि प्रती 10 तारोख को सगस्त्र नावा विद्रोहियां ने जो जोरहाट के ऊपर हमला किया था और जिसमें एक एस० डी० भी बचल हो या था, उ०के बारे में सरकार का क्या विचार है ?

Shri Y. B. Chavan: I will require notice for this.

Shrimati Jyotsna Chanda: May I know whether the Government has given any thought to the proposal which was suggested on the floor of this House that border areas of Nagaland should be cleared and the ex-servicemen should be rehabilitated in that area and also a border road should be constructed parallel to that area?

Shri Y. B. Chavan: Government has given thought to these proposals. As far as border roads are concerned, the Border Roads Organisation have undertaken certain other roads. The idea is not to have the road parallel to this particular border.

Shri Sham Lal Saraf: In view of the fact that the talks with Naga hostiles have not been successful, may I know whether Government is considering the question of taking stern action against those of the Nagas that are still attempting to do these things in view of the situation that has arisen now?

Shri Y. B. Chavan: Certainly, we are free to take stern action against those people who are trying to leave Nagaland and come back with arms.

Shri Kapur Singh: Is an estimate available of the total number of active Naga hostiles? If so, the House would like to have it.

Shri Y. B. Chavan: I think some assessment is there. But I do not think I can give it here and now.

Shrimati Tarkeshwari Sinha: May I know whether the attention of the Government has been drawn to some of the internal sabotage that is being conducted by Naga hostiles outside Nagaland particularly in places like Manipur and, if so, does Government think that it is a part of their concerted plan to have an internal sabotage with the concurrence of Pakistan?

Shri Y. B. Chavan: We have taken note of some of the sabotage activities which are taking place outside the Nagaland area itself and stern measures are being taken against it.

Payment of Pensions to Widows of Army Personnel

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•573. { Shrimati Savitri Nigam:
Shri S. C. Samanta:
Shri M. L. Dwivedi:

Will the Minister of Defence be pleased to state the efforts made to remove the difficulties experienced by the widows of the Armed Forces personnel in getting the pensions paid to them at their residence?

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): Provision exists for the payment of pension by money order, at the option of military pensioners, in cases where the pension does not exceed Rs. 100